

(b) An amount of Rs.68.62 lakhs is reported to have been spent by the State Government up to the end of December, 1995.

(c) Under the guidelines for the IDSMT Scheme, sanctioning of projects is delegated to the State Level Sanctioning Committee. It is upto the State Government and the Sanctioning Committee to prepare Programmes for the future. The Government of India has not received any proposal from the State level Sanctioning Committee/State Government in this regard.

Sate of Branded Beer

4229. SHRI TARIQ ANWAR : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government have cleared foreign investment proposal to produce and market the branded beer in the country;

(b) if so, the details thereof; and

(c) the number of such proposals cleared?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (c). Government has approved seven foreign investment proposals for production and marketing of beer in the country. These relate to setting up of joint ventures for manufacture of beer by utilising the licensed capacity of existing Indian LOI/licence holders.

Construction of Flats

4230. SHRI SUDHIR GIRI : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Union Government do not construct residential flats for the common people barring the Central Government Employees;

(b) if so, the reasons therefor; and

(c) whether the Union Government propose to consider the construction of flats in the cities of different States in view of the financial constraint of the State Governments for the use of common people?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) CPWD constructs houses only for Central Government employees under General Pool and for other Central Government Department, Autonomous bodies, etc.

(c) Housing is a State subject and it is the responsibility of the various State Governments to provide houses to their respective people.

Roads in Garhwal

4231. SHRI SOMJIBHAI DAMOR :
KUMARI UMA BHARATI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Bubakhal-Sikukhal-Jwalapa Devi Temple road which links more than 40 villages of Pauri Garhwal, Uttar Pradesh have not been metalled;

(b) if so, the reasons therefor;

(c) whether the Government propose to repair and blue metal all the roads connecting pilgrim places of Uttarakhand;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b). This Ministry does not maintain data on district-wise/region-wise connectivity of villages in States.

(c) to (e). Construction and maintenance of State roads is the responsibility of the State Governments.

Import of Petroleum Products

4232. SHRI BASUDEB ACHARIA :
SHRI SUKH LAL KUSHWAHA :
SHRI DARBARA SINGH :
SHRIMATI VASUNDHARA RAJE :

Will the PRIME MINISTER be pleased to state :

(a) whether all imports of Petroleum products are canalised through Indian Oil Corporation;

(b) the quantity of Crude Oil, HSD, LSD, ING, Kerosene and other Petroleum products imported by Indian Oil Corporation and by other agencies during 1992-93, 1993-94, 1994-95 and in the current year, country-wise;

(c) the CIF value of these imports, (for each product separately), in each of these years;

(d) whether the Petrol for automobiles and HSD for Trucks, both imported and indigenously produced;

(e) the imported cost and indigenously produced cost of Petrol and HSD in the years mentioned;

(f) the rate of subsidy for Petrol and HSD during 1990-91, 1991-92, 1992-93, 1993-94 and 1994-95;

(g) the net profit, before and after depreciation, of Indian Oil Corporation and Income Tax paid by them during the last three years for which audited Balance Sheets are available; and

(h) whether the Government ever cost-audited the accounts of Indian Oil Corporation, if so when and by whom?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):
(a) As per the Export-Import Policy (1992-97) Indian Oil Corporation Ltd. is the designated canalising agency for the import of following petroleum products :

- Aviation Turbine Fuel
- Motor Spirit
- High Speed Diesel
- Bitumen (Asphalt) Paving Grade
- Furnance Oil (Except Low Sulphur Heavy Stock/Low Sulphur Waxy Residue)

(b) and (c). Details of imports made by Indian Oil Corporation are given in *Statements I to VI*.

(d) Yes, Sir.

(e) The cost of imported Pertol and HSD during 1992-93, 1993-94, 1994-95, 1995-96 and 1996-97 (April '96 - June '96) is as under :

	Rate : US \$/MT	
	Petrol	HSD
1992-93	Nil Import	196.10
1993-94	Nil Import	173.01
1994-95	Nil Import	159.82
(*) 1995-96	193.06	178.40
(*) 1996-97	202.57	199.19

*Provisional.

The estimated cost of production in the country (inclusive of additional impact of imported HSD) on industry basis considering weighted average cost of crude and margins thereon (exclusive of Excise duty)

for the year 1995-96 works out as under :

MS-87	...	Rs.4640/KL
HSD	...	Rs.6160/KL

(f) There is no subsidy on MS-87 (Petrol). As per the data available, the estimated subsidy on HSD for the years 1990-91 to 1994-95 is given below :

Year	Estimated Subsidy Rs./Crores	Estimated Subsidy Rs./Ltr.
1990-91	Nil	Nil
1991-92	48	0.02
1992-93	120	0.04
1993-94	575	0.09
1994-95	430	0.13

(g) The net profit, before and after depreciation of Indian Oil Corporation and Income Tax paid is given below :

	Rs./Crores		
	for the year ended		
	31.3.96	31.3.95	31.3.94
Net Profit before Depreciation & Tax	2324.83	1787.12	1286.30
Net Profit after Depreciation & before Tax	1765.33	1369.84	964.11
Income Tax Paid	520.54	374.86	234.28

(h) As per Section 209(1) (d) of the Companies Act, 1956, Central Government has prescribed maintenance of and cost audit of records in respect of benzene and toluene which are manufactured by Gujarat Refinery by Cost Accountants. Accordingly, this is being carried out by Cost Accountants appointed on year to year basis.

STATEMENT-I

Country-wise crude oil Imports

Country	1992-93	1993-94	1994-95	1995-96 (Prov.)	April-June '96 (Prov.)
	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT
1	2	3	4	5	6
Nigeria	3.892	6.345	3.021	5.043	2.088
Australia	0.310		0.086		
Libya	0.206				
Egypt	0.666	0.606	1.301	0.391	
Oman		0.067			
Qatar	0.420	0.323			
Kuwait	4.699	4.834	4.602	5.367	1.237

1	2	3	4	5	6
Saudi Arabia	8.112	8.874	6.988	7.008	1.743
Iraq					
UAE	6.169	6.018	7.372	5.595	1.477
Yemen	0.074	0.403			
Iran	2.957	2.807	3.133	3.159	1.220
Russia(FSU)	0.060				
Malaysia	1.391	0.501	0.845	0.604	0.183
Indonesia				0.060	
Pakistan	0.287	0.042			
	29.243	30.820	27.348	27.227	7.948

STATEMENT-II*Country-wise Import of Gasoil*

Country	1992-93	1993-94	1994-95	1996-97 (Prov.)	April-June'96 (Prov.)
	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT
1	2	3	4	5	6
Algeria	0.004				
Argentina	0.028	0.038			
Bahrain	1.420	2.351	3.008	3.191	0.890
Belgium		0.029		0.043	0.108
Bulgaria	0.167	0.055		0.086	0.069
Canada	0.038				
Croatia		0.06			
Cyprus	0.140	0.032			
France	0.240	0.029	0.033	0.300	0.088
Germany				0.04	
Iran				0.069	0.031
Israel	0.142	0.897	0.606	0.064	
Italy	0.706	0.483	0.188	0.545	0.210
Jordan	0.031				
Kuwait	1.131	1.117	2.562	3.956	0.551
Malta	0.028				0.057
Muzambique	0.028	0.028			
Netherland	0.137	0.072		0.029	0.086
Nigeria	0.026				
Oman			0.031	0.032	
Qatar			0.025	0.006	0.042
Rumania	0.065	0.004		0.259	0.214
Russia				0.146	0.268
Saudi Arabia	0.413	0.672		1.978	0.576
Singapore	1.097	0.988	0.692	1.126	0.475
Sweden	0.044				

1	2	3	4	5	6
UAE	0.384	0.258	0.634	0.705	0.218
UK				0.048	
USA	0.203	0.206		0.077	
Venezuela	0.087	0.178			
Yemen	0.218	0.083		0.007	
Total :	6.777	7.550	8.605	12.707	3.883

Country-wise Import of Fuel Oil

Country	1992-93	1993-94	1994-95	1995-96 (Prov.)	April-June'96 (Prov.)
	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT
Bahrain				0.124	0.100
Egypt				0.03	
Iran				0.025	0.027
Kuwait				0.084	
Singapore				0.047	0.033
Sri Lanka			0.027	0.050	0.020
UAE			0.122	0.839	0.110
Total :			0.149	1.199	0.290

STATEMENT-III*Country-wise Import of Kerosene/ATF*

Country	1992-93	1993-94	1994-95	1995-96 (Prov.)	April-June'96 (Prov.)
	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT
1	2	3	4	5	6
Algeria			0.09		
Australia	0.022				
Bahrain	0.343	0.405	0.526	0.807	0.287
Egypt			0.03		
France				0.023	
Greece	0.061		0.022	0.123	
Indonesia				0.024	
Israel	0.056		0.025	0.093	
Italy	0.088	0.104	0.024	0.118	0.039
Kuwait	1.011	1.679	2.088	2.204	0.452
Libya	0.028	0.054	0.049	0.025	0.018
Malaysia	0.061				
Malta	0.005	0.017	0.006	0.069	0.012
Netherlands		0.019	0.080	0.036	0.097
Qatar	0.033			0.025	0.018
Romania	0.033				
Saudi Arabia	0.635	0.677	0.348	0.533	0.124

1	2	3	4	5	6
Singapore	0.175	0.029	0.030		
Spain	0.086	0.048	0.039	0.019	
UAE	0.512	0.505	0.563	0.414	0.135
USA	0.036				
Yemen	0.106	0.130	0.001	0.070	0.026
Total :	3.291	3.667	3.921	4.583	1.208

STATEMENT-IV*Country-wise Import of LPG*

Country	1992-93	1993-94	1994-95	1995-96 (Prov.)	April-June'96 (Prov.)
	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT
Australia		0.01			
Bharain	0.044	0.058	0.063	0.025	0.016
Djibouti				0.006	
Egypt				0.009	
France	0.005				
Iran		0.01	0.01		
Italy					
Kuwait	0.007		0.035		
Malaysia		0.01	0.01	0.019	
Philippines					
Saudi Arabia	0.195	0.260	0.477	0.575	0.149
Singapore				0.006	
Taiwan		0.01			
UAE	0.077	0.056	0.005	0.044	
Total:-	0.328	0.418	0.600	0.684	0.165

STATEMENT-V*Country-wise Import of MS*

Country	1992-93	1993-94	1994-95	1995-96 (Prov.)	April-June'96 (Prov.)
	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT
Baharin				0.144	
Saudi Arabia				0.027	0.055
Singapore				0.054	
UAE				0.210	0.027
Total:-				0.435	0.082

Country-wise Import of AV GAS

Country	1992-93	1993-94	1994-95	1995-96 (Prov.)	April-June'96 (Prov.)
	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT	QTY/MMT
Italy	0.003	0.004	0.002	0.004	0.002
Total	0.003	0.004	0.002	0.004	0.002

STATEMENT-VI

Imports of Crude Oil and Petroleum Products

(Quantity : '000 Tonnes, CIF Value: Rs. Crores)

Item	1992-93		1993-94		1994-95		1995-96*		1996-97* (April-June)	
	Qty.	Value	Qty.	Value	Qty.	Value	Qty.	Value	Qty.	Value
A. Crude Oil	29247	10685.86	30822	10688.52	27349	10316.03	27342	11517.00	7947	3853.05
B. Pol. Products										
I. Light Diesel										
Distillates	336	225.86	414	241.77	594	419.77	1117	816.65	250	193.37
1. LPG	228	218.33	410	237.20	592	416.78	678	530.54	165	131.97
2. Others	8	7.53	4	4.57	2	2.99	439	286.11	85	61.40
II. Middle										
Distillates	10622	5700.31	11501	6545.77	12955	6816.71	17950	11155.79	5288	3738.74
1. ATF	-	-	-	-	78	51.31	97	69.45	99	74.81
2. SKO	3463	2008.97	3946	2370.80	4240	2405.31	5001	3325.56	1229	902.88
3. HSD	7159	3691.34	7555	4174.97	8637	4360.09	12852	7760.78	3960	2761.05
III. HEAVY ENDS	325	433.43	161	253.89	402	285.23	1268	605.41	298	136.65
1. Furnace Oil	-	-	-	-	267	91.62	1209	474.55	290	114.53
2. Lubes	296	363.05	132	187.66	87	138.53	58	130.18	8	22.12
3. Waxes	29	70.38	29	66.23	20	40.81	0.36	0.68	-	-
4. RPC	-	-	-	-	-	-	-	-	-	-
5. Others	-	-	-	-	28	14.27	-	-	-	-
Total (B)	11283	6359.60	12076	7041.43	13951	7521.71	20335	12577.85	5836	4068.76
Grand Total (A+B)	40530	17045.46	42898	17729.95	41300	17837.74	47677	24094.85	13783	7921.81

* Provisional

@ Includes NOC Imports but excludes imports by Private Companies.